

SEVERAL HON. MEMBERS : Yes.

SHRI JASWANT SINGH (Chittorgarh) : Sir, you said, "may be considered". Why is this option?

MR. SPEAKER : It is because there are certain issues which the Government may have to sort out with the Parties. That is why, I deliberately put it like that.

12.05 hrs.

**PAPERS LAID ON THE TABLE**

[*English*]

**Demands for Grants of the Ministry of Welfare for the year 1997-98, Annual Report and Review of the working of the Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai for the year 1995-96**

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : Sir, I beg to lay on the Table:—

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Welfare for the year 1997-98.

[Placed in Library. *See* No. LT. 1675/97]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai, for the year 1995-96.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. *See* No. LT. 1675/A/97]

[*Translation*]

**Detailed Demands for Grants of the Department of Post of the year 1997-98**

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Post for the year 1997-98.

[Placed in Library. *See* No. LT. 1676/97]

**Demands for Grants of the Ministry of Steel for the year 1997-98**

[*English*]

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : Sir, on behalf of Shri Birendra Prasad Baishya, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Steel for the year 1997-98.

[Placed in Library *See* No. LT. 1677/97]

**Annual Report, Annual Accounts and Review of the working of the National Federation of urban Co-operative Banks and Credit Societies Ltd., New Delhi for the year 1995-96**

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : Sir, I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Co-operative Banks & Credit Societies Limited, New Delhi, for the year 1995-96.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Co-operative Banks & Credit Societies Limited, New Delhi, for the year 1995-96, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Urban Co-operative Banks & Credit Societies Limited, New Delhi, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. LT. 1678/97]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Development Corporation, New Delhi, for the year 1995-96.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Co-operative Development Corporation, New Delhi, for the year 1995-96, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Co-operative Development Corporation, New Delhi, for the year 1995-96.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT. 1679/97]

- (5) Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Gujarat State Seeds Corporation, Gandhinagar, for the year 1995-96 within the stipulated period of Nine months after the close of the Accounting Year.

[Placed in Library. See No. LT. 1680/97]

- (6) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (a) (i) Review by the Government of the working of the Gujarat State Seeds Corporation Limited, Gandhinagar, for the year 1995-96.

- (ii) Annual Report of the Gujarat State Seeds Corporation Limited, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (b) (i) Review by the Government of the working of the State Farms Corporation of India Limited, New Delhi, for the year 1995-96.

[Placed in Library. See No. LT. 1681/97]

- (ii) Annual Report of the State Farms Corporation of India Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (7) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT. 1682/97]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Labour Co-operatives Limited, New Delhi, for the year 1995-96 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Labour Co-operatives Limited, New Delhi, for the year 1995-96.

- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library. See No. LT. 1683/97]

- (10) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Agriculture for the year 1997-98.

[Placed in Library. See No. LT. 1684/97]

**Bureau of Indian Standards (Appointment, Terms and Conditions of Director-General) Amendment Rules, 1996, Annual Report and Audited Accounts of FCI for the year 1995-96 and Review of the Working of the Hindustan Vegetable Oils Corporation Ltd., New Delhi for the year 1994-95**

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : Sir, on behalf of Shri Devendra Prasad Yadav, I beg to lay on the Table :—

- (1) A copy of the Bureau of Indian Standards (Appointment, Terms and Conditions of Service of Director-General) Amendment Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 45 in Gazette of India dated the 18th January, 1997, under section 39 of the Bureau of Indian Standards Act, 1986.

[Placed in Library. See No. LT. 1685/97]

- (2) Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Food Corporation of India for the year 1995-96 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. LT. 1686/97]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Review by the Government of the working of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 1994-95.

- (ii) Annual Report of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 1994-95 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT. 1687/97]